

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)**

ORDER

No :- 247/RJS

Dated:- 24-12-2018

All the Section Incharges of this Registry including the NIC officials, are directed to attend the Video Conferencing to be conducted in the Conference Hall today the 24th December, 2018 at 4:00 PM, regarding day to day update of the cases in the Computer Software(CIS) and proper maintaining of the records in the said software as well as retrieval of requisite information from the CIS.

Sd/-
Registrar Judicial
Srinagar.

No: 196900713

Dated: 24-12-2018

Copy to:-

1. Assistant Registrar (Administration) with direction to intimate all the Section Incharges regarding the aforesaid video conferencing and to remain present at the prescribed time.
- 2-10. Incharge _____ for compliance.
- 11-14. _____ Data Entry Operator.
15. Incharge NIC for uploading this order on the official website and intimate all the officials working under his supervision to attend the video conferencing.


Registrar Judicial
Srinagar.